

any representation to Government on the 5th August, 1957; and

(b) if so, the nature of the representation and the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The League has complained that in the selections for Town Inspectors' posts recently made in Delhi, no reservation has been made for Scheduled Caste officials. The reservations were duly made but none of the Scheduled Caste officials who took the prescribed test obtained a satisfactory percentage of marks. Therefore they could not be selected. A reply to this effect is being given to the League.

Telegraph and Telephone Lines in Orissa

1564. Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to state whether the Central Government have received requests from the Orissa Government to transfer the telegraph and telephone lines in Orissa which are at present under the control of Bihar, Andhra and Madhya Pradesh to the control of Posts and Telegraphs Department of Orissa?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Yes.

Quarters for P. & T. Employees

1565. Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to state:

(a) the basis for providing quarters to the employees of Posts and Telegraphs Department; and

(b) whether any preference is given to the Scheduled Castes and Scheduled Tribes employees?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A

statement is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 55.]

Rural Indebtedness

1566. Dr. K. B. Menon: Will the Minister of Food and Agriculture be pleased to state whether there is any proposal before Government to give a direction to all the States to have uniform legislation to give relief to the indebted agriculturists?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): No such proposal is at present under consideration.

Water Supply in Vinay Nagar

1566-A. Shri S. Ghose: Will the Minister of Health be pleased to state:

(a) whether it is a fact that water supply to Vinay Nagar is restricted to certain hours viz., from 3 A.M. to 6 A.M. and from 3 P.M. to 6 P.M.

(b) if so, the reasons therefor;

(c) the steps that are taken to increase the supply, and

(d) the Government quarters other than those of Vinay Nagar where water is restricted?

The Minister of Health (Shri D. P. Karmakar): (a) Yes.

(b) Due to the rapid increase of population in Vinay Nagar and Diplomatic Enclave areas the demand of water has considerably increased. The water pressure falls down and unless water is supplied by restricting the hours of supply, some areas go dry especially the higher level areas.

(c) The filtration capacity at Chandrawal water works is being augmented from 60 to 90 million gallons daily. A pipe line from Jhandewala reservoir to the Cantonment reservoir is being laid. The Central Public Works Department are laying the distribution main from Cantonment reservoir to Vinay Nagar and other Government developments